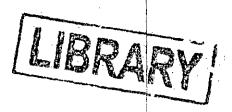
CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA



OA. 351/733/2020

Date of order: 12.04.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Aswani Ram, son of her Jeevan Ram, aged about 31 years, residence at Garacharma, Port Blair, District South Andaman, Pin- 744 105, as unemployed.

.....Applicant.

-versus-

- 1. The Secretary (Power), A&N Administration, Secretariat, Port Blair- 744 101.
- 2. The Assistant Director (Admn.), Electricity Department, A& N Administration, Port Blair- 744 101.
- 3. The Superintending Engineer, Electricity Department, A&N Administration, Port Blair- 744 101.

.....Respondents.

For the Applicant

: Mr. S. Samanta, Counsel

For the Respondents:

: Mr. P. K. Das, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for both sides.

2. At hearing, Id. Counsel for respondents would draw our attention to the

order dated 07.04.2021 which reads as under:

"Sub: Status of Shri Aswani Ram in OA. No. 351/733/2020-reg.

Sir,

I am directed to refer your mail dated 05.04.2021 on the subject matter and to say that the Hon'ble Tribunal has passed an order dated 02.02.2021 in OA. 351/571/2019 (Saurav Das vs. UOI & Ors.) disposed O.A as withdrawn (Copy enclosed). Accordingly, 02 posts of Junior Engineer (O1 Gen. & 01 OBC) which have been withhold has been released. Subsequently, the category of candidate appointed on OBC category changed to general category as per his /her own merit, as per rule.



The candidature of Shri Aswani Ram will be considered according to the merit and category and availability of vacancies. The department has processed the matter for filling up 03 posts of Junior Engineer (01 Genl & 02 OBC) on disposed of above referred OA."

- 3. In view of the order that has been issued by Assistant Director (Admn.), the respondents are directed to pass an appropriate order in accordance with law, within a period of 8 weeks.
- 4. OA is accordingly disposed of. No costs.
- 5. Order dated 07.04.2021 is taken on record.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

pd

